

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH: CUTTACK.

Original Application No.62 of 1986.

Date of decision : January 29,1988.

Janhabi Sahoo, d/o Banamali Sahoo at present C/o Miss Rahani Sahoo, Qr.No.P & T Sector-6, P.O.Rourkela -2, District Sundargarh. PIN 769 002.

Applicant.

Versus

- Postmaster General, Orissa, Bhubaneswar.
- Superintendent of Post Offices, Sundargarh Division, Bundergarh-770001.
- 3. Sri G.Bhoi, O/S.Mails, Bonaigarh Line, District-Sundargarh.
- 4. Nabakishore Sahoo,
 Branch Postmaster, Badagagoa,
 Branch Post Office, P.O.Badagagoa,
 Via-Bonaigarh, Dist-Sundergarh.

Respondents.

For the applicant ... Mr.Shyam Mohapatra, Advocate.

For the respondents ... Mr.A.B.Mishra, Senior Standing Counsel (Central)

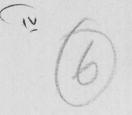
CORAM:

THE HON BIE MR.B.R.PATEL, VICE-CHAIRMAN

AND

THE HON'BLE MR.K.P.ACHARYA, MEMBER (JUDICIAL)

- 1. Whether reporters of local papers may be allowed to see the judgment? Yes.
- 2. To be referred to the Reporters or not ? M
- 3. Whether Their Lordships wish to see the fair copy of the judgment ? Yes.



JUDGMENT

- K.P.ACHARYA, MEMBER (J) In this application under section 19 of the Administrative Tribunals Act, 1985, the applicant prays for an appointment as Extra-departmental Branch Postmaster in any Post Office within the district of Sundergarh.
 - 2. Shortly stated, the case of the applicant is that her sister was serving as an Extra-departmental Branch Postmaster of Badagagoa Branch Post Office within the district of Sundergarh. The sister of the applicant got a promotional post and thereafter the present applicant worked as a substitute in her sister's place from 15.2.1982 to 22.9.1983. While the regular appointment was ordered to be made respect of this Post Office, applications were invited and cases of all the applicants including that of the present applicant were considered by the competent authority and in preference to the applicant somebody else was appointed as Extra-departmental Branch Postmaster, Badagagoa Branch Post-Office. Incidentally, the present applicant had to vacate the particular Post Office. The prayer of the applicant is limited to the extent as stated above.
 - We have heard Mr. Shyam Mohapatra, learned counsel for the applicant and learned Senior Standing Counsel (Central), Mr.A.B. Mishra at some length. We feel that this is a hard case specially in view of the fact that the applicant is a physically handicapped lady, has undergone departmental training for a particular period and in the counter there is no mention of any adverse report having been made against the applicant and therefore we presume that she has served the

department with sincerity, honesty and loyalty. This being a hard case we would say that the competent authorities, namely the Post Master General, Orissa and the Superintendent of Post Offices, Sundergarh Division should take a compassionate view over the present applicant and try to absorb her in a regular post of Extra-departmental Branch Postmaster falling vacant at the disposal of the Superintendent of Post Offices, Bundergari Division. We hope the Superintendent of Post Offices, Sundergarh Division would take necessary steps and try to absorb her as soon as a vacancy arises.

Thus, this application is accordingly disposed of 4. leaving the parties to bear their own costs.

Member (Judicial)

B.R.PATEL, VICE-CHAIRMAN,

Central Administrative Tribunal,

Cuttack Bench, Cuttack. January 29,1988/S.Sarangi. ce-Chairman